

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 116 OF 2019 &
IA NOs. 505 & 588 OF 2019**

Dated: 16th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Maharashtra State Electricity Distribution Company Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Anup Jain

Counsel for the Respondent(s) : Mr. Manpreet Lamba
Ms. Priyal Modi for R-2

ORDER

Admit.

Learned counsel for Respondents may file reply on or before 14.05.2019 with advance copy to the other side. Thereafter, rejoinder, if any, may be filed by the Appellant on or before 28.05.2019 with advance copy to the other side.

List the stay application (IA No. 505 of 2019) for hearing on **30.05.2019**.

**(S.D. Dubey)
Technical Member**
tpd/pk

**(Justice Manjula Chellur)
Chairperson**